

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1237/(MAH)/2017  
CA No.

CORAM:

Present: (i) SHRI M.K. SHRAWAT  
MEMBER (J)  
(ii) BHASKARA PANTULA MOHAN  
MEMBER (J).

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: Zenith Birla Ltd.  
V/s.  
Vadraj Cement Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
36	Karam Vyas <del>[Signature]</del>	[Advocate for Respondent]	[Signature]
2	AMI JAIN, ADV		[Signature]

**ORDER**  
**CP 1237/I&BC/NCLT/MB/MAH/2017**

1. Learned Representatives of both sides are present.
2. Stated that there is a possibility of "Settlement" to resolve the dispute of the outstanding debt. Seeking time. Granted.
3. Adjourned to **21.09.2017**.

Sd/-

**BHASKARA PANTULA MOHAN**  
**Member (Judicial)**

Sd/-

**M.K. SHRAWAT**  
**Member (Judicial)**

Date : 24.08.2017